

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Criminal Revision No. 770 of 2015

and

**Criminal Revision No. 771 of 2015, Criminal Revision No. 1239 of 2016
with Criminal Revision No. 1176 of 2016 with Criminal Revision
No. 1519 of 2016 with Criminal Revision No. 1528 of 2016, Criminal
Revision No. 634 of 2016**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

/Dated: 17th April, 2021

Due to paucity of time these matters could not be heard today.

Post these matters on 02.07.2021 under the same heading.

(Shree Chandrashekhar, J.)

Tanuj/-